GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2038 ANSWERED ON:11.08.2011 INCIDENTS OF CRIMES

Dutt Smt. Priya Sunil; Kumar Shri Kaushalendra; Pakkirappa Shri S.; Sharma Shri Jagdish; Singh Baba Shri K.C.; Thomas Shri P. T.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware that an incident of eveteasing and misbehaviour with women passengers in ladies compartment of New Delhi to Palwal EMU train that happened in the month of April, 2011;
- (b) if so, the details thereof and the action taken against security personnel deployed in the said train for their negligence;
- (c) the total number of incidents of theft, burglary, eveteasing, looting and murders reported in trains since January, 2010, zone-wise; and
- (d) the steps being taken by the Railways for ensuring the safety of passengers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

- (a): On 07.04.2011, it was published in Dainik Jagran Newspaper that an incident of eveteasing and misbehavior with women passengers in ladies compartment of New Delhi to Palwal EMU train had taken place on 05.04.2011. During enquiry by Government Railway Police / Faridabad, the lady passenger named in the newspaper, denied the incident.
- (b): Does not arise.
- (c): A statement is laid on the Table of the House.
- (d): Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. As such the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police.

However, the following measures are being taken by the Railways for security of the passengers:-

- 1. 1275 trains are escorted by Railway Protection Force daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
- 2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, access control, Anti-sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.
- 3. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).
- 4. Public awareness against crime like Drugging of passengers is done through regular announcements at stations and in trains.
- 5. An amendment in the Railway Protection Force Act to enable Railway Protection Force to deal with the passenger related offences more effectively is under active consideration.